Declaration of Assets and Liabilities

(Assets in joint name indicating the extent of joint ownership will also have to be

Year 2024-25 I, SHAMBHU LUMAR, son/daughter/wife of SADAN PD SINGH aged 49 years, belonging to SAHAR VIDHAN SABHA service and presently working as SENDOR REPORTER..... give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Name	Dependant-3 Etc. Name
(i)	Cash	1500k	husysein	SAKSHI	SHKISHTI	Ram Barbal STH 4H
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5 Lath SBI	5 Lakh SBI	2 Lath SBS	2 Latch 9BI	2 Laky 3 BI
(iii)	Bonds, Debentures and Shares in companies	1922000 DPIL		1100		-7
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 5 Lakh 2 Lakh	-	1		
(v)	Motor Vehicles (details of make, etc.)	Kien Four whols Dayey Dike				
(vi)	Jewellery (give details of weight and value)	gold sougher surer 1.5 kg	gold 500gs Silver 1°5 kg	simondling gold chairs ear ping	ear ping	-
(vii)	Other assets, such as values of claims / interests				4	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

**Dependant here means a person substantially dependent on the income of the employee.

**Zyl2|2025

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ter	ruse		P :	
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Vot Vers	at _			
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market		2 -			
(lv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Some of the control o	7			
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	PNB	70 harm
	(ii) Loans from financial institutions	SBT	10 hakh
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	_	

Slambhu Kuur 24/2/2025

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	- Asi (6) -	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY-2024-25 PS-265464/= AKEPKITOSC	-
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	_	
	(iv) Property Tax		

Personal Detail

	ti.	
GPF/CPF/PRAN No.		PTS/BLA-1106
Gender	:-	(M/F)
Date of Birth	-	10051975 (DD/MM/YYY)
Class/Group	: :	(A/B/C)
Cadre	:-	REPORTING
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	- i	LAKHISARAI
I hereby d knowledge and be		that the above details are true to the best of my

Signature Shambhu Kumaz

Name of Employee: SHAMBHU KUMAR

Designation: SBNIDR REPORTER

Department: BIHAR VIDHAN SABHA

Note:

Place: Patha Date: 24/2/2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.